

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 89 of 2012 &
I.A. No. 182 of 2012**

Dated : 21st August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Rajgarh Ispat Udyog SanghAppellant(s)

Versus

**Chhattisgarh Electricity Regulatory Commission ... Respondent(s)
& Ors.**

Counsel for the Appellant (s) : Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1
Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for R.2

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Respondent for some time.

Post the matter for further submissions on **17.09.2013.**

**(Rakesh Nath)
Technical Member**

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**(Justice M. Karpaga Vinayagam)
Chairperson**